

National Company Law Tribunal

Allahabad Bench

CP NO. 96/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: Ram Avtar Agarwal vs Anupam Infraabuild Ltd & ORS,
SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	MR. ARUN SAXENA	ADV	} Petitioners Respondents	Nalini
2.	MS. NALINI	ADV.		
3.	Mr. Rishi Sood,	Adv.	} Petitioner	Ashutosh Gupta
4.	Mr. ASHUTOSH Gupta	Adv.		

CP No. 96/ND/2016

Shri Rishi Sood along with Ashutosh Gupta, advocates for the petitioner. Shri Arun Saxena alongwith Ms. Nalini, Advocates for the Respondent. He files an application seeking amendment in the Company Petition.

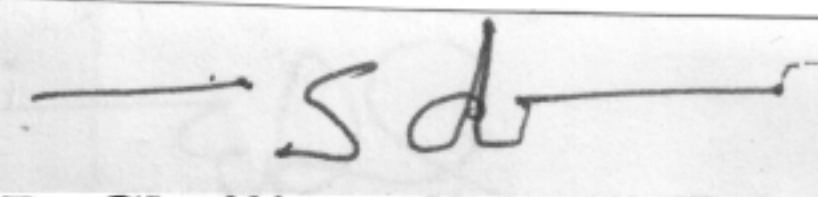
A copy of this application is served to the respondent counsel. The case is fixed for reply. The Reply to be filed within two weeks by serving an advance copy to the petitioner counsel.

Petitioner counsel is also liberty to file rejoinder within a week after receiving the copy of reply.

The matter be listed on 22nd January, 2018.

Date: 14/12/2017

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)